IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI

Item No. 12
(CA)(CAA)-39/ND/2020

Under Section: 230-232

In the matter of:

Upfront Trading Pvt. Ltd. ... **Applicant**
And
Greenbox Organics Pvt. Ltd.

Order delivered on 28.02.2020

CORAM
DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)

For the Applicant :
For the IT : Mr. Kunal Sharma, Adv.

ORDER

The learned Chartered Accountant undertakes to submit the convenience chart of all companies giving details shareholders and creditors with respective counsels. List on 31.03.2020.

Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

Md Saddam